NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 235/14	TP 5/17	Hearing	433(e)/ 433(f)	Schneider Electric IT Logistics Asia
		+	455(1)	Pacific Pte. Ltd. Vs Tulip Data Centre Services Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
Samorth	Apolicant	1 01	

ORDER

Counsel for petitioner is present. He has filed some documents . Registry to verify and put up . List it on 11/9/2017.

MEMBER(J)

MEMBER(T)